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CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH :
AT HYDERABAD.

O.A.No. 429 of 1995

Date of Order - 28th October, 1997.

Between :

S. Vinod Rao, s/o S. Babu Rao,
aged about 36 years,
Draughtsman,
Ordnance Factory Project,
Eddumailaram, Dist-Medak. ... Applicant

1. The Ordnance Factory Board,
Ministry of Defence,
Government of India,
10-A, Auckland Road,
Calcutta, represented by
the Chairman-cum-Director General,
Ordnance Factory Board.

2. The General Manager,
Ordnance Factory Project,
Eddumailaram,
Dist- Medak. ... Respondents

Counsel for the applicant - Mr. P. Naveen Rao

Counsel for the respondents - Mr. N.R. Devaraj, Sr.CGSC

Coram :

Honourable Mr. R. Rangarajan, Member (Admn.)

Honourable Mr. B.S.Jai Parameshwar, Member (Judl.)

O R D E R (ORAL)

(Per Hon. Mr. R. Rangarajan, Member (Administrative))

1. Heard Mr. Phaniraj for Mr. P. Naveen Rao for the applicant and Mr. W. Satyanarayana for Mr. N.R. Devaraj, for the respondents.
2. This O.A. is filed praying for a direction to the respondents to implement the orders contained in O.M.No.13(1)-IC/91 dated 19.10.1994 issued by Ministry of Finance, Government of India, by fixing the applicant's pay in the scale of pay of Rs.425-700 (Rs.1400-2300/-RSRP) with effect from completion of five years of service of the applicant as Draughtsman.

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2. When this O.A. was taken up for hearing, the learned counsel for the applicant submitted that the relief asked for has already been granted by the respondents themselves. Hence he submits that the O.A. has become infructuous.

the O.A. is dismissed as infructuous. No costs.

BSJ
B.S.JAI PARAMESHWAR)
MEMBER (JUDICIAL)

28X97

RR
(R. RANGARAJAN)
MEMBER (ADMINISTRATIVE)

Dated the 28th October, 1997

Dictated in the Open Court.

DJ/

Ans
28.10.97.
D.R. (J)

..3..

Copy to:

1. The Chairman cum Director General, Ordnance Factory Board, Min.of Defence, Govt. of India, 10-A, Auckland Road, Calcutta.
2. The General Manager, Ordnance Factory Project, Eddumailaram, Medak District.
3. One copy to Mr.P.Naveen Rao,Advocate,CAT,Hyderabad.
4. One copy to Mr.N.R.Devraj,Sr.CGSC,CAT,Hyderabad.
5. One copy to D.R(A),CAT,Hyderabad.
6. One duplicate copy.

YLKR

10/11/97 (6)

TYPED BY
COMPILED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR :
M (J)

Dated: 28/10/97

ORDER/JUDGMENT

M.A/R.A/C.A.NO.

in
D.A.NO. 429/95

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLKR

II Court

